GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1979

TO BE ANSWERED ON THE 14TH MARCH, 2017/ PHALGUNA 23, 1938 (SAKA)

ARREST FOR ALLEGED RADICALISATION

1979. SHRI RAM CHARITRA NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is the firm stand of the Government not to arrest or harass anyone for alleged radicalisation in the absence of solid evidence;
- (b) if so, the details thereof;
- (c) whether the Government has asked the police to remain alert against attempts to radicalise youths through online for and strengthen the cyber security apparatus;
- (d) if so, the details thereof;
- (e) whether it is true that several recruits have been radicalised through online portals; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a) & (b): Yes, Madam.
- (c) & (d): Meetings under the chairmanship of Union Home Minister and Union Home Secretary have been held, wherein States were advised to formulate a framework to meet the potential challenges of radicalization through cyber space and misuse of social media.
- (e) and (f): The terrorist outfits use various platforms including online portals to propagate their ideology. The Intelligence and Security Agencies maintain a close watch to identify those engaged in such anti-national activities and action is initiated against such persons under the relevant laws.
